

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-V
(Division Bench)

Item No.-516

IB-840/PB/2018

IA/4860/2023, IA/5856/2021, IA/5497/2023, IA/5784/2023

IN THE MATTER OF:

PEC Ltd.

....Applicant

Vs.

M/s. S.L Consumers Products Ltd.

....Respondent

SECTION

U/s 7 IBC

Order delivered on 04.06.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Davesh Bhatia in IA/5497/2023

For the Respondent : Adv. Sudhanshu Khandelwal for R-2 (Union Bank) in
IA/5497/2023

Adv. Vikash Kumar, Adv. Reema Khorana for
R-3(Central bank of India)

For the RP : Adv. Abhishek Anand, Adv. Abhishek Sinha

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is listed on **19.07.2024.**

Sd/-

(Dr. SANJEEV RANJAN)
MEMBER (T)